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ITEM NO.42

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1233/2012

(From the judgement and order dated 29/07/2011 in CRLMC No.15687/2011, of
The HIGH COURT OF PATNA)

J.L.SOMAN & ORS.

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR

Respondent(s)

(With appln(s) for stay and office report)

WITH SLP(Crl) NO. 1232 of 2012

(With appln. for ad-interim Ex-parte stay and office report)

SLP(Crl) NO. 1234 of 2012

(With appln. for ad-interim Ex-parte stay and office report)

Date: 12/04/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Nagendra Rai, Sr. Adv.

Mr. Smarhar Singh, Adv.

Mr. T. Mahipal, Adv.

For Respondent(s)

Mr. Vipin Kumar Jain ,Adv

Mr. Prithvi Pal, Adv.

Mr. Sunil Kumar, Adv.

Mr. Samir Ali Khan, Adv.

Mr. Chandan Kr. Adv.

Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Let the matter be listed for final disposal on any non-
miscellaneous day.

[RAJNI MUKHI]

Sr. P.A.

[SNEH BALA MEHRA]

COURT MASTER